

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

OA No.2385/98  
MA 2531/98

New Delhi this the 4th day of December, 1998.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)  
Hon'ble Shri N. Sahu, Member (A)

In the matter of

1. J.S. Venkateswarlu  
S/O Sh.J.S.Rama Rao,  
Assistant Director,  
Co-ordination and Publication Divn.,  
National Sample Survey Organisation,  
Department of Statistics,  
Ministry of Planning and Programme  
Implementation, Sardar Patel Bhawan,  
Sardar Patel Bhawan, Sansad Marg,  
New Delhi.
2. Prafulla Chandra Mishra,  
S/O Sh.Bhagirathi Mishra,  
Assistant Director,  
Industrial Statistics Wing,  
Central Statistical Organisation,  
Department of Statistics,  
Ministry of Planning and Programme  
Implementation, 1, Council House Street,  
Calcutta-700001.
3. Sanjay  
S/O Shri B.P.Rana,  
Assistant Director,  
Field Operations Division,  
National Sample Survey Organisation,  
Department of Statistics,  
Ministry of Planning and Programme  
Implementation, Tadong, Gangtok-2  
Sikkim.
4. Ranjit Kumar Tiwary,  
S/O Shri Rama Shankar Tiwary  
Assistant Director,  
Directorate General of Commercial  
Intelligence and Statistics,  
Ministry of Commerce,  
1, Council House Street,  
Calcutta-700001
5. Dalip Singh  
S/O Shri Jagmal Singh Yadav  
Assistant Director,  
Labour Bureau, Ministry of Labour  
Sector-17-Chandigarh.
6. Purnendu Kishore Banerjee,  
S/O Late Sh.Prabhat Kumar Banerjee  
Assistant Director,  
Survey Design and Research Division,  
National Sample Survey Organisation,  
Department of Statistics,  
Ministry of Planning and Programme  
Implementation, 164, Gopal Lal Tagore  
Road, Calcutta-700035.

(3)

7. Bandana Dasgupta  
D/O Shri B. Dasgupta,  
Assistant Director  
Industrial Statistics Wing,  
Central Statistical Organisation,  
Department of Statistics,  
Ministry of Planning and Programme  
Implementation, 1, Council House  
Street, Calcutta-70001.

8. Ajay Baksi,  
S/O Shri Ajit Kumar Bakshi  
Assistant Director,  
Survey Design and Research Division,  
National Sample Survey Organisation,  
Department of Statistics,  
M/O Planning and Programme Implementation,  
164, Gopal Lal Tagore Road,  
Calcutta-700035.

... Applicants

(By Advocate Shri S.K.Dass )

vs.

1. Union of India through the  
Secretary,  
Department of Statistics,  
Ministry of Planning and Programme  
Implementation,  
Sardar Patel Bhavan, Sansad Marg,  
New Delhi-1

2. Ms. Pravin Horo (ST)  
Deputy Director,  
C/O Shri Mushi Ram  
Under Secretary,  
Department of Family Welfare,  
Nirman Bhawan, Maulana Azad Road,  
New Delhi.

3. Shri Kal Singh  
Deputy Director,  
Ministry of Water Resources,  
Sham Shakti Bhawan, Rafi Marg,  
New Delhi.

4. Shri Sukh Ram Meena  
Chief Statistical Officer,  
National Crime Records Bureau,  
Ministry of Home Affairs,  
East Block, R.K.Buram, New Delhi.

... Respondents

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

We have heard Shri S.K.Das, learned counsel for the applicants.

2. Admittedly, the applicants have not even made a single representation in respect of the impugned order dated 31.8.98 and they state that they are aggrieved because their names have not been considered in the promotion orders.

3. In view of the above facts we are of the view that the applicants have not even attempted to exhaust the alternate

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remedies available to them by way of representation to the respondents.

4. Learned counsel for the applicant further submits that in that event the Tribunal may treat the OA as representation to the respondents and give a direction to the respondents to dispose of the OA within two months.

5. We have considered the above. In the facts and circumstances of the case, the OA being premature is dismissed. It is open to the applicants to make a suitable representation to the respondents, if they so wish. No costs.

Kanhu  
(N.Sahu)  
Member (A)

Lakshmi Swaminathan  
(Smt.Lakshmi Swaminathan)  
Member (J)